

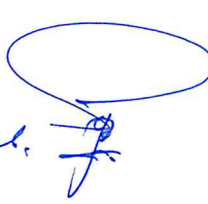
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 16/17	-	For hearing	241-242	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	INDIA R N BRAMANIAW ADVOCATE 93812 88048	APPLICANT INDIA AWAKE FOR TRANSPARENCY	R Subramanian
2.	SATIP. JOHN SPJ Legal	Admnl. & Legal.	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Heard both sides in part. For continuation post it on 06.02.2018.

Member (T)

Member (J)